

DIVISION BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2023
IA(IBC)(LIQ.)/8(KB)2024, IA(I.B.C)/1571(KB)2023,
IA(I.B.C)/2087(KB)2023, IA(I.B.C)/516(KB)2024,
IA(I.B.C)/1240(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	SURYA INTERNATIONAL VS SALASAR EXIM LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Nattasha Garg, Adv.] For the Respondent No.1 in IA(I.B.C)/516(KB)2024
Mr. Thakur Ankit Singh, Adv.] and IA(I.B.C)/1571(KB)2023

Ms. Tannya Barniwal, Adv.] For the Resolution Professional
Ms. Zeenat Shabab, Adv.]
Mr. Sushanta Kumar Choudhury, RP]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **7th August, 2024**.

**Anamitra Pal
Court Officer**